

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(33)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16.10.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : DHARAMCHAND KOCHAR & 1 ANOTHER
NAME OF THE RESPONDENT(S) : K.D.P PROPERTIES PVT LTD & 1 ANOTHER
SECTION : 241/242

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

R. CHANDRA MOHAN COUNSELLOR
PETITIONER



M. MARIAM BEEVI Counsel for
Respondent
ORDER



On the request made by the parties for appointment of Dr. C. Sivaprakasam as Valuer, [IBBI Registration Number for Registered Valuer IBBI/RV/04/2019/11286], Office No. 1, Makkal Thilagam MGR Maligai, Opp. to Corporation School, New Street, Korattur, Chennai-600 085 to value the land and building of R1 Company, at their request, Dr. C. Sivaprakasam is hereby appointed as Valuer to value the land and building of R1 Company and file the valuation report on or before next date of hearing.

As to remuneration, the parties shall pay equally as agreeable to the Valuer.
List this matter on 29.11.2019.

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[S. VIJAYARAGHAVAN]
Member (Technical)

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[B.S.V. PRAKASH KUMAR]
Member (Judicial)